

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 01.02.2024**

**Appeal No. 717 of 2023**

CapitalVia Global Research Ltd. & Ors. .... Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Vedchetan Patil, Advocate for the Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on March 12, 2024.

Ms. Meera Swarup  
Technical Member

01.02.2024  
PTM